

Mr. Deputy-Speaker: Those against will kindly say 'No'.

The 'Ayes' have it, the 'Ayes' have it. The motion is carried and the matter is referred to the Committee of Privileges.

The motion was adopted.

Shri A. T. Sarma (Bhanjanagar): Mr. Deputy-Speaker, how is it that you have not asked for our vote on this motion? You have declared the motion carried without asking for our vote. This is wrong procedure.

Mr. Deputy-Speaker: Papers to be laid.

Shri A. T. Sarma: This is wrong procedure. I strongly protest against it.

14.54 hrs.

PAPERS LAID ON THE TABLE
MYSORE GOVERNMENT SAVINGS BANKS
RULES, 1967

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): On behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the Mysore Government Savings Banks Rules, 1967, published in Notification No. G.S.R. 990 in Gazette of India dated the 30th June, 1967, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873. [Placed in Library. See No. LT-1017/67].

NOTIFICATIONS UNDER CENTRAL EXCISE
AND SALT ACT, 1944 ETC.

Shri Annasahib Shinde (On behalf of Shri K. C. Pant): I beg to lay on the Table—

- (1) A copy each of the following notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—
- (i) The Customs and Central Excise Duties Export Draw-back (General) Forty-third Amendment Rules, 1967, published in Notification No. G.S.R. 984 in Gazette of India dated the 1st July, 1967.

- (ii) The Customs and Central Excise Duties Export Draw-back (General) Forty-fourth Amendment Rules, 1967, published in Notification No. G.S.R. 985 in Gazette of India dated the 1st July, 1967.

[Placed in Library. See No. LT-1018/67].

- (2) A copy of Notification No. G.S.R. 986 published in Gazette of India dated the 1st July 1967, under section 159 of the Customs Act, 1962 [Placed in Library. See No. LT-1019/67].
- (3) (i) A copy of the Emergency Risks (Goods) Insurance (Second Amendment) Scheme, 1967, published in Notification No. S.O. 2228 in Gazette of India dated the 27th June, 1967, under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1962.
- (ii) A copy of the Emergency Risks (Factories) Insurance (Second Amendment) Scheme 1967, published in Notification No. S.O. 2229 in Gazette of India dated the 27th June, 1967, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962. [Placed in Library. See No. LT-1020/67].

14.56 hrs.

CORRECTION OF ANSWER TO S.Q
NO. 813 RE JET FUEL

The Minister of State in the Ministry of Petroleum and Chemicals and Planning and Social Welfare (Shri Raghu Ramiah): In the supplementaries Starred Question No. 813 answered in the Lok Sabha on 29th June, 1967, regarding jet fuel, Shri George Fernandes had asked if ATF is distributed through the Indian Oil Corporation or the refineries which produce this oil. Both he and Dr. Ranen Sen also asked from which company the foreign airliners which come for fueling at Indian ports receive their

[Shri Raghu Ramaiah]

supplies. In reply I had said that our distribution system is an integrated system and I could not say off hand which unit is supplied by whom. In reply to Dr. Ranen Sen, I had added that it depended upon the particular place where the supply is made. In reply to another supplementary to the same question, my answer was that jet fuel is produced at all the refineries except that at Cochin.

By way of clarification and amplification, and so as to remove any misconceptions that may have been created, I would like to take this opportunity to explain the position regarding the production, distribution and sale of ATF in India.

Aviation Turbine Fuel or Jet Fuel is produced at all the refineries in India except those at Cochin and Digboi. Production is planned on a zonal basis, i.e. the total requirements of each area are met by the production of the nearest refinery/refineries. The refineries do not distribute the product. The actual distribution is done by their associated marketing companies through their own channels and through exchange arrangements they have with the other marketing companies. The actual sale of the product to the airlines is done by the various oil companies in accordance with the sales contracts they have made from time to time. Sales of ATF to foreign airlines at Indian airports are made by the foreign oil companies, with one exception; in that case, the IOC sells jet fuel to British Eagle, a foreign airline.

14.58 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): With your permission, I would like to announce a change in the programme for discussion on Demands for Grants. On the conclusion of the discussion and voting on the Demands for Grants relating to the

Ministry of Food, Agriculture, Community Development and Cooperation, the Demands for Grants of the Ministry of External Affairs may be taken up giving precedence over the Demands for Grants of the Ministry of Labour, Employment and Rehabilitation.

Shri Ranga (Srikakulam): That means when?

Dr. Ram Subhag Singh: Saturday.

Mr. Deputy-Speaker: The House will now take up discussion of Demands for Grants relating to the Ministry of Food and Agriculture. Shrimati Laxmi Bai will continue her speech.

14.59 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION—contd.

श्रीमती लक्ष्मी बाई (मेडक) :
उपाध्यक्ष महोदय, मैं ऐग्रीकल्चर के बारे में कह रहा था कि हमारे देश के अन्दर बिहार का मसला बहुत बड़ा है। वहाँ की घटना सुनने और देखने के बाद बड़ा दुख होता है। हमारी सेंट्रल गवर्नमेंट ने बहुत काम किया है वहाँ पर लोगों को बचाने के वास्ते और मैं ऐग्रीकल्चर डिपार्टमेंट को उस के लिए बघाई देती हूँ। आज बिहार में भ्राया, कल दूसरी जगह में भ्रायेगा अगगर भगवान की दृष्टि खराब है। इसलिए हम को यह समझना है कि यह बिहार की समस्या बिहार की नहीं सब स्टेट्स की है। इस मुल्क में जो लोग रहते हैं उन को यह समझना है कि यह तो हमारी समस्या है।

वहाँ पर बहुत सा काम आप ने इन के वास्ते किया है। इस के लिए मैं मिनिस्ट्री को बघाई देती हूँ। स्वैच्छिक संस्थाओं ने